

## Annexure-1

Name of the corporate debtor: RUSHABH LIFESTYLE PRIVATE LIMITED

Date of commencement of liquidation: 02<sup>nd</sup> August, 2024List of stakeholders as on: 01<sup>st</sup> October, 2024

List of secured financial creditors (Amount in ₹)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted						
1.	Encore Asset Reconstruction Company Private Limited	05.12.2023	7,79,80,511.00	7,79,80,511.00	Secured Financial Creditor	7,79,80,511.00	Yes	Specified in Annexure A	7,79,80,511.00	89.71%	NIL	NIL	NIL	NIL	NIL	NIL
	<b>TOTAL</b>		<b>7,79,80,511.00</b>	<b>7,79,80,511.00</b>					<b>7,79,80,511.00</b>	<b>89.71%</b>						



Annexure A

ENCORE ASSET RECONSTRUCTION COMPANY PVT LTD

<b>A. Primary Security</b>	
<ul style="list-style-type: none"> <li>• First pari-passu charge on Hypothecated Stock and Book Debts.</li> <li>• First pari-passu charge on Part I of the second floor premises admeasuring 1337.30 sq. ft. equivalent to 124.30 sq. mtrs. In the building known as "Trimurti" constructed on a piece and parcel of land of pension and Tax Tenure admeasuring according to collector's records 2000 sq. yards but 2054 sq. yards and bearing Cadastral Survey No. 1392 situate, lying and being at Lower Parel Division, in the registration district and sub-district of Bombay.</li> </ul>	
<b>B. Collateral Security</b>	
<ul style="list-style-type: none"> <li>• NIL</li> </ul>	
<b>C. Guarantee</b>	
<b>1. Personal Guarantee</b>	
a) Late Mr. Jayant Vrajlal Shah (Deceased and through his known and unknown legal heirs)	
i) Mr. Apoorva Jayant Shah	
ii) Ms. Forum Jayant Shah	
iii) Mrs. Jyotsna Jayant Shah	
<b>2. Corporate Guarantee</b>	
NIL	

